

GOVERNMENT OF PUDUCHERRY
DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT
TALUK OFFICE, OULGARET

No.4428/TOO/MC/1/2021

Oulgaret, dt.18.04.2021

ORDER

Sub: TOO – COVID-19 – Establishment and Restriction in Micro-
Containment zone in the areas under Oulgaret Taluk limits
- Arrangements – Reg.

In view of the report of more number of COVID-19 positive cases in the following areas within Oulgaret Taluk reported on 18.04.2021, the said areas comprising of the residences of the positive cases of COVID-19 on 18.04.2021 and their adjacent houses on either sides have been declared as Micro-Containment Zones in pursuance of the Circular No.214/DHFWS/2021 dt.16.04.2021 of the DoH&FWS, Puducherry:

Sl.No.	Address of the COVID-19 Positive case	Revenue Village	PHC
1	II Cross, Pudu Nagar, Reddiarpalayam	Oulgaret	Reddiarpalayam
2	Karthik Apartment, Saradambal Nagar	Reddiarpalayam	Reddiarpalayam
3	Mettu Street, Chinna Kalapet	Pillaichavady	Kalapet
4	Vinayagar Koil Street, Bharathipuram	Thattanchavady	Mettupalayam
5	Rathinam Street, Anandha Nagar	Thattanchavady	Gorimedu
6	Vivekanandar Street, Indira Nagar	Thattanchavady	Gorimedu
7	11th Cross, Krishna Nagar	Saram	Lawspet
8	14th Cross, Krishna Nagar	Saram	Lawspet
9	School Street, Pettuchettipet, Lawspet	Karuvadikuppam	Lawspet
10	Kamban Street, Shanthi Nagar, Lawspet	Karuvadikuppam	Lawspet

All vehicular movement, movement of public transport and personnel movement has been restricted. All roads connecting the containment zone shall be guarded by the Police with clear Entry and Exit Points. Movement of persons can be allowed only for maintaining supply of goods, essential services and for medical emergencies. A record shall be maintained by the Police about the details of people moving in and out of perimeter of the containment zone.

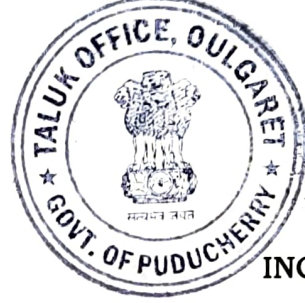
The Medical Officer of the Primary Health Centre shall carryout house to house screening within the Micro-Containment Zone by a team of health officials and clinical management of all cases as per protocol.


The Oulgaret Municipality shall make necessary arrangements for disinfecting the entire Micro-Containment zone with 1% Sodium Hypochlorite Solution.

The Revenue Inspector, Oulgaret Firka shall make necessary arrangements to ensure availability of vegetables, groceries and milk to the people within the Micro-Containment Zone.

The Assistant Engineer (Roads), B&R (Central), Public Works Department shall provide barricading along the entry-exit points of perimeter of the containment zone so as to prevent unauthorized movement of people, in consultation with the concerned Station House Officer and the Revenue Inspector, Oulgaret Firka.

Hence, appropriate action and continuous monitoring by the respective teams shall be ensured in the Micro-Containment zone until its revocation so as to effectively control the spread of the COVID-19 disease.




(R. COUMARANE)
TAHSILDAR-CUM-
INCIDENT COMMANDER

To

1. The Medical Officer, PHC, Reddiarpalayam/Kalapet/ Mettupalayam / Gorimedu/ Lawspet.
2. The Commissioner, Oulgaret Municipality.
3. The Assistant Engineer (Roads), B&R -Central, PWD, Puducherry.
4. The Station House Officer, Reddiarpalayam/Kalapet/Mettupalayam / D' Nagar/ Lawspet Police Station.
5. The Revenue Inspector, Oulgaret Firka, Oulgaret Taluk.

Copy submitted to:

1. The District Collector, Puducherry.
2. The Deputy Collector (Revenue) – North, Puducherry.
3. The Superintendent of Police (North)/(East), Puducherry.